Annexure-7

Name of the corporate debtor: M/s Peel-Works Private Limited ; Date of commencement of CIRP: 26.06.2025; List of creditors as on: 18.11.2025.

List of Operational creditors (Government Dues)(Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Income Tax ACIT - 8(2)(1),Mumbai	N.A	7/17/2025	21,391,033.00	21,391,033.00	Order us 143(3) 2015-16 & 2018-19	NIL	NIL	NO	0.0%	NIL	NIL	NIL	NIL	
2	Department of GST (FY 2018-19 to 2022-23)	N.A	7/14/2025	25,622,256.00	25,622,256.00	Demand Notices	NIL	NIL	NO	0.0%					
3	Department of GST (Dec-2023, May-2024 and August-	N.A	8/12/2025	14,510,448.00	14,510,448.00	Demand Notices	NIL	NIL	NO	0.0%					
4	Assistant Commissioner (ST) Mylapore Assessment Circle (2020-21 & 2021-22)	N.A	21/08/2025	29,640,741.00	29,640,741.00	order dated 15.02.2025	NIL	NIL	NO	0.0%					
5	Emptoyees' Provident Fund Organisation	N.A	17.09.2025	194,808.00	194,808.00	Statutory Dues	NIL	NIL	NO	0.0%					
6	Employee State Insurance Corporation		11.11.2025	307,070.00	307,070.00	Statutory Dues	NIL	NIL	NO	0.0%					
	TOTAL			**91,666,356.00**	**91,666,356.00**										